

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I,
MUMBAI

MA 612/2017 IN CP 241/241-242/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **ANKIT VIJAYKUMAR KHANDELWAL**

v/s.

VIJAY AUTO INDUSTRIES PVT. LTD. & ORS.

SECTION OF THE COMPANIES ACT: SECTION 241-242 OF THE COMPANIES ACT 2013

ORDER

34. MA 612/2017 IN CP 241/241-242/MB/2017

At request of the parties, list this matter tomorrow i.e. 21.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)